IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

FRIDAY, THE SEVENTH DAY OF MARCH
TWO THOUSAND AND TWENTY FIVE

PRESENT

THE HONOURABLE THE ACTING CHIEF JUSTICE SUJOY PAUL

I.A. No. 1 of 2025

In
ARBITRATION APPLICATION NO: 186 OF 2023

Between:

M/s. Yogesh Builders, Rep. by it's Partner, Sri. Rajkumar Kisanchand Jaswani, situated at No. 574, Shani War Peth, Opp. Kesari Office, Pune – 411030.

...Petitioners/Applicants

AND

The Chief Engineer, (FY) Hyderabad, Opp. Parade Ground, S.P. Road, Secunderabad-500003.

...Respondents/Respondents

Application Under Section 32 of Arbitration and Conciliation Act R/w Section 151 of C.P.C praying that this Hon'ble High Court may be pleased to appoint an Arbitrator on behalf of the Respondent U/s. 11 (5) and (6) of Arbitration and Conciliation Act, 1996, read with para 3 (1) (c) of Scheme of Appointment of Arbitrators, 1996, as framed by Honble High Court of Telangana, under clause 70 of General Conditions of contract (IAFW-2249) in LOA dt. 20-10-2015 bearing Sl. No. as CE(FY)/HYD/ISH/16 of 2015-16, for adjudicating the dispute between the applicant and the respondent herein.

Counsel for the Petitioner : Sri G. Ram Babu

Counsel for the Respondent : None appeared

The Court made the following: ORDER

Sri G. Ram Babu, learned counsel for the applicant.

None for the respondent.

This application seeking to appoint substitute arbitrator is taken up.

This Court while deciding Arbitration Application No. 186 of 2023, appointed Hon'ble Sri Justice A. Rajashekar Reddy, a former Judge of this Court, as sole

rbitrator. The former Judge has expressed his inability to act as an arbitrator and hence this interlocutory application is filed.

In view of inability of the former Judge, this Court deems it proper to appoint Ms. Justice G. Sri Devi, a former Judge of this Court (R/o H. No. 1-4-218/Wb/327/Ep, Western Bliss, Vampuguda, Medchal Malkajgiri, Telangana – 500103, Mobile No. 9415135685), as sole arbitrator in place of the previous arbitrator.

Accordingly, this interlocutory application is disposed of.

Sd/- K. SRINIVASA RAO
JOINT REGISTRAR

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SECTION OFFICER

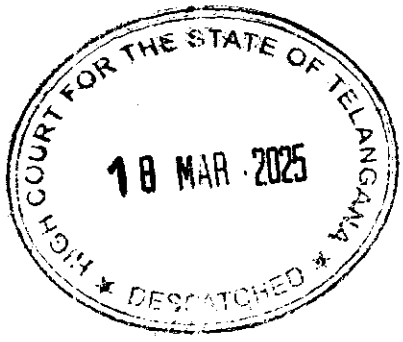
To,

1. Ms. Justice G. Sri Devi, a former Judge of High Court for the State of Telangana (R/o.H. No.1-4-218/Wb/327/Ep, Western Bliss, Vampuguda, Medchal Malkajgiri, Telangana – 500103, Mobile No. 9415135685), **(By Special Messenger) (Along with a Copy of affidavit and material papers)**
2. One CC to Sri G. Ram Babu Advocate [OPUC]
3. Two CD Copies

DL/gh

HIGH COURT

DATED:07/03/2025



ORDER
I.A. No. 1 of 2025
In
ARBAPPL.No.186 of 2023

APPLICATION IS DISPOSED OF

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